

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 26th March, 2015

In the interest of administration, the High Court has been pleased to make the following Inter District Transfer in respect of the employees in the establishment of the Chief Judicial Magistrates of Assam subordinate to the High Court, with immediate effect.

No.HC.VII-158/2011/1905 /A. Shri Dharmeswar Bora, LDA, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati, is transferred as LDA, Office of the Chief Judicial Magistrate, Sonitpur, Tezpur, vice Shri Tankeswar Dutta transferred.

No.HC.VII-158/2011/1906 /A. Shri Tankeswar Dutta, LDA, Office of the Chief Judicial Magistrate, Sonitpur, Tezpur is transferred against the vacant post of LDA, Office of the Chief Judicial Magistrate, Dhemaji.

No.HC.VII-158/2011/1907 /A. Shri Kumud Dutta, LDA, Office of the Sub-Divisional Judicial Magistrate (M), Sadiya, Chapakhowa, is transferred against the vacant post of LDA, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati.

No.HC.VII-158/2011/1908 /A. Smti Hasina Begum, LDA, Office of the Sub-Divisional Judicial Magistrate (M), Sonari, is transferred against the vacant post of LDA, Office of the Chief Judicial Magistrate, Jorhat.

No.HC.VII-158/2011/1909 /A. Shri Kushal Kumar Brahma, LDA, Office of the Chief Judicial Magistrate, Dhubri, is transferred against the post of LDA-cum-Typist, Office of the Chief Judicial Magistrate, Chirang, created and sanctioned by the Govt. of Assam, vide letter No. JDJ(E)-149/2005/11 dated 31.03.2007.

No.HC.VII-158/2011/1910 /A. Shri Phungkha Owar, LDA, Office of the Chief Judicial Magistrate, Dhubri, is transferred against the post of LDA-cum-Typist, Office of the Chief Judicial Magistrate, Chirang, created and sanctioned by the Govt. of Assam, vide letter No. JDJ(E)-149/2005/11 dated 31.03.2007.

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(N.B. The seniority of the above employees will be decided by the Chief Judicial Magistrates concerned on the basis of their initial date of joining in the service. Further, the above employee will not be entitled to claim TA and DA as the transfer is made on their request.)

By Order,

Sd/- M.A. Ali

REGISTRAR (VIGILANCE)

Memo No.HC.VII-158/2011/ 1911 - 1931 /A.

Dated 26.03.2015

Copy to:-


1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Kamrup (M), Guwahati/ Sonitpur, Tezpur/ Tinsukia/ Sivasagar/ Dhubri/ Jorhat
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
5. The Chief Judicial Magistrate, Kamrup (M), Guwahati. He is requested to release Shri Dharmeswar Bora, LDA, in order to enable him to join at his new place of posting immediately
6. The Chief Judicial Magistrate, Sonitpur, Tezpur. He is requested to release Shri Tankeswar Dutta, LDA, in order to enable him to join at his new place of posting immediately
7. The Chief Judicial Magistrate, Tinsuka. He is requested to release Shri Kumud Dutta, LDA, in order to enable him to join at his new place of posting immediately
8. The Chief Judicial Magistrate, Sivasagar. He is requested to release Smti Hasina Begum, LDA, in order to enable her to join at her new place of posting immediately
9. The Chief Judicial Magistrate, Dhubri. He is requested to release Shri Kushal Kumar Brahma, LDA and Shri Phungkha Ouary, LDA, in order to enable them to join at their new place of postings immediately.
10. The Chief Judicial Magistrate, Jorhat
11. The Joint Registrar (_____), Gauhati High Court, Guwahati
12. The Deputy Registrar (_____), Gauhati High Court, Guwahati
13. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
14. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website

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15. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati
16. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
17. Shri Dharmeswar Bora, LDA, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati
18. Shri Tankeswar Dutta, LDA, Office of the Chief Judicial Magistrate, Sonitpur, Tezpur
19. Shri Kumud Dutta, LDA, Office of the Sub-Divisional Judicial Magistrate (M), Sadiya, Chapakhowa
20. Smti Hasina Begum, LDA, Office of the Sub-Divisional Judicial Magistrate (M), Sonari
21. Shri Kushal Kumar Brahma, LDA, Office of the Chief Judicial Magistrate, Dhubri
22. Shri Phungkha Ouary, LDA, Office of the Chief Judicial Magistrate, Dhubri


REGISTRAR (VIGILANCE)


26/2/2015